[Shri Rishi Kumar] an increase in the burden on the farmers have to be eliminated. So, I would request the honourable Minister to take this House into confidence about the approach that they are going to have. I know that he cannot announce the total policy now. But, Sir, he can indicate the approach of the Government, the thinking of the Government on the basis of the discussions held so far in regard the prices, about the commitment to procure at least five million tonnes of foodgrains this year and also in regard to the reduction of the cost and the issue prices.

SHRI PARKASH SINGH BADAL: Sir, some of these questions are again with regard to the food policy on which I cannot say anything now. One tftiing that the honourable member has brought to my notice is about the procurement price and what the farmers get. I will certainly issue instructions that such malpractices, if any. should be checked and the States have been asked to ensure that all grains of fair and average quality are bought direct from the farmers and not from the traders or any other persons.

श्री उपसभापति : स्टेटमेंट, श्री ग्रडवाणी ।

चौधरी चहण सिंह: श्री ग्रडवाणी को मजबूरी के कारण बाहर जाना पड़ा, इसलिये मैं चाहता हूं उनकी स्टेटमेंट बाद में लें ली जाए।

श्री उपसभापति : इसको दो बर्जे लें लेंगे।

CLARIFICATION BY MINISTER.
WITH REGARD TO THE REPORT
PUBLISHED IN THE 'STATESMAN'
UNDER THE
CAPTIONTHERAJNARAIN
INTERLUDE'

श्री नत्थी सिंह (राजस्थान): चलिए भ्राप नये रूप में तो भ्राए।

श्री राजनारायण: भूपेश गुप्त जी ने मेरे संबंध में बहुत गलत बातें कही हैं। मैं समझता था कि सदन में कुछ कहने के पूर्व यदि वह जानकारी प्राप्त कर लिये होते तो ग्रच्छा था। सबसे श्रच्छे जज तो ग्राप ही हैं क्योंकि उस ग्रवसर पर ग्राप मौजूद थे।

मृह मंत्री ((चौधरी चरण सिह): 'ग्राप' से ग्राप का क्या मतलब हैं?

श्री राजनारायण: 'श्राप' शब्द सदन में बराबर चेयर के लिये कहा जाता है श्रीर सदस्यों के लिये सम्मानित सदस्य कहा जाता है।

मझे आश्चर्य है कि यहां पर एक ऐसी हल्की ग्रौर ग्रोछी, नीचे दर्जे की बात कह दी गई कि मलिक से प्याला ले लिया गया। इंडोनेशिया हमारा फ्रैंडली कन्ट्री है, मलिक हमारे ग्रच्छे दोस्त हैं। मैं उनको खब ग्रच्छी तरह से जानता हूं। पहली बात यह हैं कि जब केयरटेकर आया तो उसने हम से पूछा कि आप विदश्राउट शुगर लेंगे या शुगर के साथ ? मैंने कहा, हां, मैं विना गुगर के लंगा उसने बगैर शुगर वाली काफी बना दी। मैंने उससे कहा शुगर वाली काफी भी ले याधो मलिक साहब के लिये ग्रौर वह शुगर वाली काफी भी ले आया। मैंने वह गुगर वाली काफी उनको दे दी और विना शुगर वाली काफी खुद पी । यहां भुपेश गुप्त जी ने ऐसा रंग उलटा कि उन्होंने शीर्षासन किया और सिर कर दिया नीचे और पैर कर दिये ऊपर। भ्रव सवाल यह है कि भूपेश गुप्त कोई मामली ग्रादमी नहीं हैं। भूपेश गुप्त ग्रच्छे विद्वान हैं, पढ़े-लिखे हैं।

SHRI J AG JIT SINGH AN AND: (Punjab): Sir, on point of order Sir, the matter was raised in the House on the basis of a report that

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appeared in "the Statesman" and nothing was coined in this House. I hope the honourable Minister has read the proceedings of the House. Why is it that he is misleading the House by saying that Mr. Bhupesh Gupta coined something in this House?

SHRI RAJNARAIN: I have the pro ceedings of the House with me and I have also got "the Statesman" here. Everything is with me (*Interrup* tions).

SHRI BHUPESH GUPffA (West Bengal): Sir, I know that everything is there except his beard.

श्री कामेश्वर सिंह (विहार) : मैं राज-नारायण जी से अपील करूगा कि हिन्दी में बोलें। हम लोगों की समझ में आ जायेगा।

श्री राजनारायण : मैं 8 तारीख के स्टेट्समैन को पड़ रहा हूं। उसको पढ़ कर श्रापको सुनाता हं। इससे सारी स्थिति साफ हो जाएगी।

श्री हर्षदेव मालवीय (उत्तर प्रदेश): ग्राप भाषण दे रहे हैं या अपना स्पष्टीकरण कर रहे हैं?

श्री राजनारायण: श्रीमन, मैं स्पष्टी-करण कर रहा हूं। जो अखबार में छपा है, उसी को पढ़ देता हं---

"It was unfamiliar territory and the bulldozer of Rae Bareli left everyone bewildered. Mr. Raj Narain came to the opening of the meeting of the non-aligned nations coordinating bureau as did most of his Cabinet colleagues.

"But then the new Health Minister is so unlike everyone else- right from that green head-wrap to his aluminium staff. After the Prime Minister has opened the conference, Mr. Raj Narain like everyone else repaires to the lounge for the coffee break. Unlike the others he makes his entry with a bangcessfully interceding on behalf of the TV and still cameramen kept out by security

यह बिल्क्ल ठीक है क्योंकि ग्रखबार वालों को ग्रौर टी० बी० वालों को सेक्परिटी वालों ने रोक दिया था। जब मैं वहां गया तो मैंने देखा कि इन लोगों को ग्रन्दर जाने नहीं दिया गया है। मैं समझता हं कि अगर दरवाजा बन्द हो ग्रौर हमें ग्रन्दर जाने न दिया जाय तो यह एक प्रकार को इनसल्ट है। इसलिये मैंने कहा कि ग्रखबार वालों के साथ-साथ मैं भी अन्दर जाऊंगा। फिर उन्होंने ग्रखबार वालों को भी ग्रन्दर जाने दिया। हमारे टी० वी० के लोग भी साय-साथ गये। इसमें लिखा है कि---

"He starts moving around greeting people.... ' (Interruptions)

म्राप बैठ जाइये ग्रीर चुप रहिये।

श्री हर्षदेव मालवीय : ये ग्रापके ही चरण-चिन्हों पर चल रहे हैं।

श्री राजनारायण: अगर हमारे चरण चिन्हों पर चलते तो हमारे साथ ग्रा जाते श्रीर कृतार्थ हो गये होते। मैं फिर पर रहा

"He starts moving around, greeting people...."

## (Interruptions).

"Then Mr. Rai Narain corners Mr. Adam Malik, Indonesian Fore ign Minister, accompanied by his ambassador. Habitually an arm goes around Mr. Malik, Mr. Vajpayee, the External Affairs Mini ster, comes along. Mr. Raj Narain begins: 'Non-aligned' is wrong: why non? It should be creative, it should be possitive ----".

अगर मैं सब से मिला हं तो इसमें मैन कोई गलती नहीं की वल्कि हमने अपने राष्ट्रीय सम्मान ग्रौर प्रतिष्ठा को बढाया है।

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SHRI JAGJIT SINGH ANAND: Sir, on a point of order .. (Interruptions). He may have his own views. But a<sub>s</sub> a Minister....

(Interruptions),

श्री राजनारायण: श्रीमन्, मेरा यह निश्चित मत है कि केवल "नान-एलायनमेन्ट" शब्द श्रपर्याप्त है। उस तरह से मैं जिस मत का हूं उस मत को मैं ठीक तरीके से प्रकट कहंगा।..

## (Interruptions)

This is the Election manifesto of Janat Party....

(Interruptions)

श्री कामेश्वर सिंह: मैं यह जानना चाहता हूं कि मंत्री महोदय हिन्दी में बोल रहे हैं या अंग्रेजी में बोल रहे हैं।

श्री हर्षदेव मारुवीय: मैं यह कहना चाहता हूं कि मंत्री महोदय को या तो हिन्दी में बोलना चाहिए या श्रंग्रेजी में बोलना चाहिए।

श्री राजनारायण: श्रीमन्, मेरा कहना यह है कि हिन्दी का पेट बड़ा व्यापक है। अग्रेजी के प्रचलित गब्दों को हिन्दो पचा डालेगी।

شری سید احدد هاشمی ( أتو پردیش ): ایک بات جاندا چاهوں کا کیا گورنمدت کے ممبورں کی الگ الگ نیتی ہے یا ایک ہی نیتی ہے ؟

† [श्री सैयद ग्रहमद हाशमी (उत्तर प्रदेश) : एक बात जानना चाहूगा की क्या वर्नमेंट के मेम्बरों की ग्रलग-अलग नीति है या एक ही नीति है ? ] श्री राजनारायण : एक ही है। मैं समझता हूं कि मेरे मिल्ल सुन नहीं रहे हैं। कृपा करके यदि सुनने की तखलीफ उठायें तो उनका सारा भ्रम दूर हो जायेगा। यह इलेक्शन मैनीफेस्टो राजनारायण का नहीं है, यह इलेक्शन मैनीफेस्टो जनता पार्टी का है। इसी मैनीफेस्टो के आधार पर जनता पार्टी ने अपना चुनाव लड़ा। जनता पार्टी ने अपने इलेक्शन मैनीफेस्टो में....

SHRI JAGJIT SrNGH ANAND: The Prime Minister and the Foreign Minister were there in that Conference. You ha<J no business....

{interruptions >

SHRI BHUPESH GUPTA: I rise on a point of order.

(Interruptions)

SHRI MOHAMMAD YUNUS SAL-EEM (Andhra Pradesh): I want to make a submission.

श्री राजनारायण: ग्रगर ग्राप पौइंट ग्राफ ग्रार्डर की ग्रनुमित देते हैं तो मैं वैठ जाता हूं।

SHRI BHUPESH GUPTA: I am very glad that he has followed the example of yielding to the point of order. Sir, we are not concerned with the Janata Party manifesto. We are concerned with the policy of the Government of India which is now the Janata Government. Therefore, it is no use bringing in the manifesto. Do I understand that the policy of non-alignment that We have pursued has been abandoned and replaced by something said in some manifesto? We are dealing with Mr. Raj Narain not as . the Janata Party leader. We are dealing with Mr. Raj Narain as a member of the Janata Government. This thing should be clear. Our postion was that we only wanted to know whether the

<sup>†[ ]</sup> Devanagari translation.

statement involved the policy of the Government. We had not asked whether that statement conformed to the Janata Party's manifesto. We have asked whether the statement which is alleged to have been made there represents the policy of the Government Mr. Raj Narain should tell us whether the report is correct and, if so, whether he stands by the statement as a member of the Government and the Government stands by it. This *is* all that I want to know. Nothing beyond that. As far as his putting his hand on somebody's shoulder is concerned, it is a different thing.

Clarification

MR. DEPUTY CHAIRMAN: I will request the hon. Members to see that we are not debating the foreign policy. The limited point at this stage is: In what way Shri Bhupesh Gupta has made a statement in the House which is not true to facts? Let <sup>us</sup> not go into a discussion about foreign policy or non-alignment or anything like that. It is not the time for it. The issue involved is a very limited one. In what way does the hon. Minister object or want to. clarify any statement that Shri Bhupesh Gupta made in this House? He may kindly confine himself to just this point.

(Interruptions)

SHRI MOHAMMAD YUNUS SALE-EM: We are not here to listen to his party's manifesto.

SHRI RAJ NARAIN: Shri Bhupesh Gupta has said-

"But nowadays,, it seems the moment Raj Narain comes, he runs away with better judgement.

Sir, Shri Raj Narain has been siting here. We all know him. He knows me. That fl not the point. He is now a Minister of the Union Government and he was at a certain important international meeting of the Coordinating Bureau of the ncn-aligned countries. It is a very important occasion. There he made

such remarks and behaved in this manner."

'You have made your point' डिप्टी चेयरमैन साहब ने कहा।

Shri Bhupesh Gupta further said:

"My point is—Government should disown this statement and before these representatives leave this country, they should know that Shri Raj Narain, definition is not the definition of the Government. Government should also tell us how in future they are going to behave in such matters. And, finaly, control our friend, Shri Raj Narain ------"

He has asked the meaning of genuine nonalignment. Mr. Bhupesh Gupta has asked: "What is the meaning of genuine nonalignment?" A few days earlier, our Prime Minister has said:

(Interruptions). This is the Government of Janta Party. Let me have my say.

SHRI BHUPESH GUPTA: Sir, I should not be misrepresented. The proceedings are there. I only asked what Mr. Raj Narain said. Does the definition of genuine " non-alignment mean telling the nonalinged people, "Some of you belong to Russia, others belong to America, and this is not genuine non-alignment"? Kindly ask Mr. Raj Narain to tell us whether the newspaper has correctly reported. If he has been correctly reported, I should like to know from him as a Member of the Government whether, thia is the definition of genuine non-alignment.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please.

SHRI MOHAMMAD YUNUS SALE-EM: This House is concerned with the Government of India's policy and not the Janata Party's manifesto. Therefore, the Minister should  $_{\rm n}$ °t quote anything from the Manifesto of the Janata Party.

SHRI SYED AHMED HASHMI: Sir, on a point of order.

SHRI KAMESHWAR SINGH: Sir, I am on a point of order. [ regret to express before you that Raj Narain ji ha\$ shown disrespect  $t_0$  the Chair. A few minutes back you said that the issues involved are very limited and the foreign policy of the Janata Party should not be discussed on the floor of the House. After you said that immediately Raj Narainji got up and started reading out from the Manifesto. Therefore, disrespect has been shown to the Chair and he should say sorry to the Chair . . .

\ (Interruptions)

MR. DEPUTY CHAIRMAN: Order, please.

As I said earler, the limited point at this stage is just this: To which portion of Shri Bhupesh Gupta's speech, the hon. Minister objects? He need not go into a description and justifying what is said: There would be other occasions when that could be done. But since he wants to comment on what Mr. Bhupesh Gupta said, he should only say what is factually acceptable to him an what is not acceptable to him,, jiot trying to explain the bigger issues.

श्री राजनारायण: श्रीमन्, जिस स्टेट्स-मैन में प्रकाशित खबर को लेकर श्री भूपेश गृप्त ने यहां पर प्रश्न प्रस्तुत किया, मैं उस खबर के बारे में स्पष्टीकरण कर रहा हूं। भूपेश गृप्त जी इसको फिर से सुन लें ग्रीर समझ लें, इस ग्रखबार में जहां तक काफी का प्रश्न है, जिलकुल गलत है।

**डा॰ जैड॰ ए॰ श्रहमद** (उत्तर प्रदेश) : छोड़िए काफी। श्री राजनारायण: छोड़ों, ठीक कहा ।
मगर जहां तक नान-एलाइन मेन्ट शब्द हैं उस
के बारे में जो रपट है वह करीब-करीब सड़ी
हैं, श्रीर मैंने करीब-करीब जितने नान-एलाइन्ड कन्ट्रीज के रिप्रेजे टेटिवज ग्राए थे उनने कहा—पू वेयर देयर सर—ग्रापके सामने हमने सब से पूछा ग्रीर यूगोस्लाविया के प्रतिनिधि ने कहा—नान-एला न्मे ट वर्ड इज निगेटिव्ह ।

I also agree wi% your opinion. I said that there must be genuine non-alignment, independence, creative and active independence, and I put these words from  $m_{\nu}$  election manifesto. I said there must be constructive and imaginative fofeign policy.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please. Order please. Again I repeat that it is not a debate on foreign affairs. मैं मंत्री महोदय से निवेदन करूंगा कि जब उन्होंने कह दिया कि अखबार में छपी खबर काफ़ी हद तक ठीक है तो उन का स्पष्टीकरण हो गया, इस से आगे जा कर उस का विवेचन करने की आवश्यकता नहीं है।

श्री राजनारायण: मैं ने इतना ही कहा था नान-एलाइन्ड कन्ट्रीज—ग्रगर श्री मोरारजी देसाई, श्री जयप्रकाण नारायण, चौधरी चरण सिंह जी श्रीर करीब दो लाख लोग जेल में जायें ग्रीर कुछ लोग उन को कह दें ग्रीर फासिस्ट्स, दे ग्रार रिएक्णनरीज ग्रीर कुछ कन्ट्रीज सरकार की प्रणंसा करें तो सरकार उन मूल्कों की तारीफ करें ग्रीर नान-एलाइड कन्ट्रीज श्रीमती इन्दिरा नेहरू गांधी की तारीफ करें इस के लिये कि उन्होंने इतने लोगों को जेल मैं बन्द कर के देश को बचा लिया....(Interruptions) सारे देण ने इन्दिरा गांधी को कन्डम कर दिया।

(Interrup tions).

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श्री उपसभापति: ब्राईर प्लीज । मेरे विचार में इस मक्षेल की यहीं समाप्त किया जारे । सप्टीकरण काफी ठीक हो गया है ।

SHRI JAG JIT SINGH ANAND: Sir, is that relevant?

MR. DEPUTY CHAIRMAN: Yes, special mention by Shri Bhupesh Gupta.

SHRI BHUPESH GUPTA: I beg of you to allow me to speak....

MR. DEPUTY CHAIRMAN: It is not a debate on foreign affairs.

SHRI BHUPESH GUPTA: Then it is very difficult. I do not want a debate., I entirely agree with you.

MR. DEPUTY CHAIRMAN: No, the matter is closed.

SHRI BHUPESH GUPTA: All that I wanted Mr. Raj Narain to do is that he should throw some light.

MR. DEPUTY CHAIRMAN: I will not permit it. (Interruption) Order please. Order please. I will not permit it. It can well be that there are a number of points on which the hon. Member wants to have a clarification but this is not the time and we are not doing it.

SHRI BHUPESH GUPTA: Sir, I would say...

MR. DEPUTY CHAIRMAN: No, I would not permit any further debate on this matter.

SHRI BHUPESH GUPTA: I am, I think, on firm ground to assail the Government for giving some definition of non-alignment which is scandalous. This is what I thought.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please, order please.

SHRI BHUPESH GUPTA: Sir, Mr. Raj Narain should kindly tell

MR. DEPUTY CHAIRMAN: The matter is closed.

SHRI BHUPESH GUPTA; Sir. then anybody can sa<sub>v</sub> anything that one likes outside.

MR. DEPUTY CHAIRMAN: There are methods and occasions. But, this is not the time, nor the occasion.

SHRI BHUPESH GUPTA: Sir, I want to know ----- -

MR. DEPUTY CHAIRMAN: This is not the occasion when this sort of a clarification can be asked for. The hon. Minister only wanted to clarify his position with regard to certain remarks that he has made.

SHRI BHUPESH GUPTA. What has he clarified? Nothing.

SHRI JAGJIT SINGH ANAND: He ha<sub>3</sub> misutilised the occasion.

MR. DEPUTY CHAIRMAN: Special mention by Shri Bhupesh Gupta.

## REFERENCE TO RELEASE OF DETENUS HELD UNDER MISA AND DIR IN WEST BENGAL

SHRI BHUPESH GUPTA: (West Bengal): Sir, since the Home Minister made the statement on the question of the release of political detenus held under MISA in this House, a number of detenus have undoubtedly been released by some State Governments. Yet, Sir, there are still many languishing behind prison bars and quite a few of them are held under MISA. As far as the State of West Bengal is concerned, I gather from newspapers that 1500 out of 6000 or more have been released on parole since the 1 P.M. statement was made. And the West Bengal Government had made it known through a public statement by a Minister that they